

>

Need to exempt brick Kiln Units from the Supreme Court Judgment regarding ban on excavation of brick-earth without obtaining an environment clearance.

SHRIMATI PARAMJIT KAUR GULSHAN (FARIDKOT): The recent judgment of Hon'ble Supreme Court has put a blanket ban on the excavation of Brick earth which is the very basic raw material for bricks industry. The provisions laid down to take environment clearance are practically impossible for the brick industry due to its nature of operation and work. The Brick industry does not cause any damage to environment and extracts earth from the unleveled land. Brick industry is seasonal and falls into the ambit of small scale and cottage industry. The judgment has rendered millions of people jobless and will force them to migrate to urban areas in search of jobs where there is already stagnation.

To safeguard the future of about 90 million people and Brick industry which is a vital link between the development of India and the common people, I urge the Union Government to direct the concerned Department for the immediate solution.